

requested government to provide them loan and other facilities to receive the textile mills and if so, the number of mills for reviving of which Government have taken effective action during 1986-87 and 1987-88 and the number of mills whose cases are under consideration and the time by which these mills will be restarted?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b). Government have constituted a Nodal Agency to examine sick textile mills to ascertain whether they are potentially viable or not. The Nodal Agency evolves and manages rehabilitation packages for units found to be potentially viable. Units found to be non-viable may have to close down permanently as laid down in the June, 1985 Textile Policy. Mills which were found to be non-viable in Bihar are Bihar Cotton Mills Ltd. and in Uttar Pradesh Madan Industries Ltd. and J.K. Manufacturing Ltd

Government have not invested in these textile mills.

(c) Government do not provide loans to textile units. Such funds are provided by banks/financial institutions.

[English]

Export of Processed Foods

4201. SHRI P.R. KUMARAMANGALAM: Will the Minister of COMMERCE be pleased to state:

(a) whether exports of protective processed foods and other food items are on the increase;

(b) if so, the exports made during last three years, year-wise;

(c) whether any small marginal exports are adversely affecting domestic prices; and?

(d) whether statutory producer and con-

sumer prices will be fixed for all items exported— raw, fresh or processed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Yes, Sir.

(b) The exports of agricultural items including processed foods during the last 3 years have been provisionally estimated as follows:—

	<i>Value in Rs. Crores</i>
1984-85	1450
1985-86	1500
1986-87	1700

(c) Exports of agricultural items are permitted keeping in view the availability of exportable surplus after assessing domestic requirements. Exports of agricultural items constitute a small percentage of domestic production and accordingly do not adversely affect domestic prices. Exports of price sensitive items are permitted under annual ceilings to ensure that availability and prices in the domestic market is not affected.

(d) No, Sir.

Export of Textile Machinery

4202. SHRI P.R. KUMARAMANGALAM: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to export textile machinery as reported in the Economic Times dated July 17, 1987; and

(b) whether these exports will be aimed at African and South American Countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Textile machinery has been identified as a thrust item for export. Countries of Africa and South America offer a good market. A delegation

of textile machinery manufacturers headed by the Textile Commissioner had visited Mexico from 20th to 24th July, 1987 with a view to export possibilities.

Staple Fibre Manufacture

4203. SHRI MOHANBHAI PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of staple fibre manufactured in India annually;

(b) the demand of staple fibre in the country annually;

(c) whether staple fibre is being imported; and

(d) the steps being taken to increase production of staple fibre in the country and to obviate import?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) The production of viscose staple fibre during the last three years is as under—

(In Tonnes)

	1984-85	1985-86	1986-87
Viscose (Regular)	95,417	86,657	90,585
Viscose (Modal)	6,601	3,324	5,716

(b) The VIIIth Plan envisages that production of VSF would increase from 100 4 thousand tonnes (1984-85) to 174 thousand tonnes during 1989-90 to meet the estimated demand of VSF.

(c) Yes, Sir. The import of viscose staple fibre is on OGL.

(d). The Government have issued letters of intent from time to time for increased production of viscose staple fibre to meet the projected requirements.

[Translation]

Attraction for Tourist Centres in Rajasthan

4204. PROF NIRMALA KUMARI SHAKTAWAT: Will the Minister of TOURISM be pleased to state:

(a) the details of the schemes prepared by the Western Zone Cultural Centre, Udaipur to make tourist centres in Rajasthan more attractive;

(b) whether any arrangement for Sound and Light Programme will be made to make tourist centres in Jaipur, Chittorgarh and Udaipur more attractive; and

(c) the steps taken so far and proposed to be taken in the near future to attract the tourists to Jal Mahal of Udaipur, Fort of Chittorgarh and Amer Mahal of Jaipur?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) The Central Ministry of Tourism has not received any proposals from the Western Zone Cultural Centre, Udaipur to make tourist centres in Rajasthan more attractive.

(b) The Central Ministry of Tourism has not received complete proposals from the Government of Rajasthan for mounting a Sound and Light/audio visual show at Pratap Smarak, Udaipur and flood-lighting